

Central Administrative Tribunal
Principal Bench

OA No.2249/2004

New Delhi this the 11th day of November, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

C.S. Verma
S/o Late Mohar Singh
R/o 39, Gali No.11,
Vashist Park, Pankha Road,
New Delhi-110046.

-Applicant

(By Advocate: Shri A.K. Trivedi)

Versus

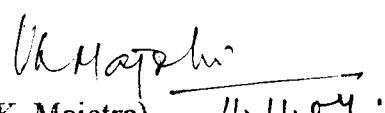
1. Union of India,
Through its Secretary,
Ministry of Defence,
South Block, New Delhi-11.
2. The Engineer-in-Chief
E-in-C's Branch, Army HQs,
DHQ, P.O., New Delhi.
3. The Garrison Engineer (E/M)
R.R. Hospital, Delhi Cantt-10.
4. D.C.D.A. (Pay)
Western Command
Tigris Road, Delhi Cantt-10.

-Respondents

(By Advocate: Shri A.K. Singh)

ORDER (Oral)

Respondents have not filed reply to the OA. However, learned counsel of respondents has filed respondents' letter dated 11.11.2004 to the effect that applicant has been paid full reimbursement of his claim of Rs.2,27,800/- With this letter, a copy of the cheque slip is also enclosed. Respondents having already reimbursed to the applicant as per his claim, no grievance survives. OA is disposed of as such having become infructuous.


(V.K. Majotra) 11.11.04
Vice Chairman (A)

cc.